

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/67(CHE)2024
Name of Petitioner :
& Liquidator of M/s Everest Gold Loans Pvt Ltd
Name of Respondent :
Section : Sec 59 of IBC, 2016

ORDER

Present: Mr. A.G.Sathyanarayana, Ld. Counsel for Petitioner.

Arguments heard.

List the petition for clarification on **25.06.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**